

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. IA 1831/2024 in C.P. (IB)/370(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

NAME OF THE PARTIES:- Sterling Biotech Limited
IN THE MATTER OF
L&T FINANCE LIMITED
V/s
STERLING HEALTHCARE LIMITED

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1831 of 2024:- Ld. Counsel, Akshay Petkar a/w Devashish Golbole appeared for the Applicant. This Application is filed by the M/s Sterling Biotech Limited seeking certain reliefs against the RP. However, RP has not been arrayed as party. Ld. Counsel appearing for the Applicant seeks time to file amended copy of memo of parties making RP as party. List this matter on **16.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
LAKSHMI GURUNG
Member (Judicial)